

LIB

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, CAMP AT NAGPUR.

ORIGINAL APPLICATION No.757/2019

Date of Decision: 13th November, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)
 RAVINDER KAUR, MEMBER (J)

Laxmi Devi Choudhary
 Age 28 years, Occ:--
 R/o Plot No.51, Bldg No.
 A-2 QTRS No.1, Fire Station,
 Somnath, Nani Daman, Daman. **Applicant**

(By Advocate Shri Vishal Golambe, proxy counsel
 for Shri S.P. Dighe)

Versus

1. Administration of Dadar and
 Nagar Haveli Staff Selection Board
 Moti Dam - 396 220.
2. The Director of Education
 Dadar and Nagar Haveli
 - 396 230 **Respondents**

ORDER (ORAL)

Per: R. Vijaykumar, Member (A)

Learned proxy counsel for the applicant submits that he wishes to withdraw this OA and in the facts and circumstances of the case, to file representations directly to the respondents for which he is at liberty.

2. In view of the above, the Original Application is dismissed as withdrawn without any order as to costs.

(Ravinder Kaur)
 Member (J)

(R. Vijaykumar)
 Member (A)